

1	2	3	4	5
	4.	Myanmar	8000.00	10.5
	5.	U.S.A.	9336.00	11.85
	6.	Eritrea	12500.00	15.25
	7.	Yemen	15000.00	18.51
	8.	France	30300.00	72.64
	9.	Russia	63750.00	93.44
	10.	Sri Lanka	110095.00	137.54
	11.	Indonesia	180136.00	230.86
			4,34,317.00	597.34
1996-97	1.	Maldives	2323.50	Not yet finalised
	2.	Yemen	2500.00	-
	3.	Myanmar	5500.00	-
	4.	Kenya	29500.00	-
	5.	Bangladesh	35758.50	-
	6.	USA	13593.00	-
	7.	Indonesia	156773.95	-
	8.	Russia	50430.00	-
	9.	Sri Lanka	126776.05	-
	10.	Pakistan	319450.55	-
	11.	France	10000.00	-
	12.	Jordan	6000.00	-
	13.	Dubai	5500.00	-
	14.	Ealman	1770.25	-
	15.	Somalia	38000.00	-
	16.	Eritrea	12500.00	-
			8,16,375.80	-

Note : Quantity & value excluding Nepal. (All figures are provisional)

Centre for Disaster Management

5957. DR. ARUN KUMAR SARMA : Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have received any proposal from the Assam Government for the establishment of a Centre for the Disaster Management in Tezpur University, Assam;

(b) if so, the decision of the Government thereon;

(c) whether any budgetary provision has been made for the purpose for 1997-98; and

(d) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION AND MINISTER OF FOOD (SHRI CHATURANAN MISHRA): (a) A proposal was received from the Tezpur University for setting up a faculty of Natural Disaster Management in the University.

(b) In consultation with the Government of Assam a Faculty of Natural Disaster Management has been

sanctioned in the Tezpur University from the last financial year.

(c) Yes, Sir.

(d) Does not arise.

[Translation]

Drug Addiction Cases

5958. SHRI MAHESH KUMAR M. KANODIA :
SHRI PAWAN DIWAN :
SHRI KRISHAN LAL SHARMA :
SHRI HANSRAJ AHIR :

Will the Minister of WELFARE be pleased to state:

(a) the number of cases of drug addiction which came to light in the country during the last three years state-wise;

(b) the number of cases in which charge sheets have been filed;

(c) the number of de-addiction centres set up in the country state-wise;

(d) the number of such more centres required to be opened to check this abuse; and

(e) the number of such centres proposed to be opened during 1996-97?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) No nation wide survey has so far been done to assess the extent of drug addiction in the country. However, the Ministry of Welfare is implementing a Scheme for Prohibition and Drug Abuse Prevention whereing grant-in-aid is released to the voluntary organisations *inter-alia* for setting up of Counselling/De-addiction-cum-Rehabilitation Centres. The drug addicts voluntarily register themselves with such Centres for De-toxification and Rehabilitation. According to the information available, the number of drug addicts registered during the last 3 years, state-wise with such centres, is given in the Statement enclosed.

(b) The Drug Addicts voluntarily coming to such centres run by the voluntary organisations assisted under the grant-in-aid scheme of this Ministry are not charged.

(c) The number of De-addiction Centres State-wise being assisted under the Grant-in-Aid scheme of this Ministry is given in the Statement-II enclosed.

(d) and (e) The opening of new Centres depends among others, upon the fulfilling of certain prescribed criteria laid down in the scheme, the experience of the organisation, availability of funds, need and seriousness of the problem in an area etc. It is not possible to determine

the exact number of centres required or proposed to be opened in any financial year.

Statement-I

Number of Drug Addicts registered during the last three years under the Scheme of Prohibition and Drug abuse prevention (State-wise)

S.No.	State	1994-95	1995-96	1996-97 upto Dec.96
1.	Andhra Pradesh	3102	2670	718
2.	Assam	1051	297	1489
3.	Bihar	30152	22869	12425
4.	Goa	2538	3648	3673
5.	Gujarat	12521	14756	12219
6.	Haryana	23069	15623	16958
7.	Jammu & Kashmir	214	187	221
8.	Karnataka	4788	1308	1833
9.	Kerala	25231	29376	20792
10.	Madhya Pradesh	10231	10577	7688
11.	Maharashtra	18934	13589	3009
12.	Manipur	6047	7770	3070
13.	Meghalaya	8	248	51
14.	Mizoram	2228	2225	2306
15.	Nagaland	1010	1041	1858
16.	Orissa	12448	9165	4521
17.	Punjab	27831	18714	16446
18.	Rajasthan	11454	6385	4763
19.	Sikkim	52	1063	478
20.	Tamil Nadu	15687	16667	17564
21.	Tripura	545	436	1189
22.	Uttar Pradesh	40343	53442	45456
23.	West Bengal	23571	17039	12118
UNION TERRITORIES				
1.	Chandigarh	1186	2202	1744
2.	Delhi	37207	28626	10923
3.	Pondicherry	660	2343	698